

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5480**  
ANSWERED ON 05/04/2022

**REVISION OF WAGES UNDER MGNREGS**

5480. SHRI BHARTRUHARI MAHTAB:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total amount of wages paid under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last five years ending March 2021, State/UT-wise;
- (b) whether the Government is aware of the fact that the remuneration paid under this scheme is much lower than the minimum wages fixed for agriculture labourers in many States;
- (c) if so, the details thereof along with a State-wise comparative Statement of the rate of MGNREGS wages and the minimum wages fixed for agricultural labourers;
- (d) whether the Government has taken note of the fact that there is a great demand for increase of the present wages of MGNREGS workers and if so, the details thereof; and
- (e) whether the Government proposes to revise the wages and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

(a): State/UT-wise details of fund releases on wage component under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21 is given at **Annexure-I**.

(b) to (e): Mahatma Gandhi NREGS is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. **It provides livelihood security, i.e. fall back options for livelihood for the rural households, when no better employment opportunity is available.**

As per Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may by notification specify the wage rate for unskilled work for its beneficiaries. Accordingly, the Ministry of Rural Development notifies Mahatma Gandhi NREGA wage rate for every financial year for States/UTs. To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). If the calculated wage rate of any State is coming lower than the wage rate of previous financial year, it is being protected by maintaining the previous financial year wage rate. The revised wage rate is made applicable from 1<sup>st</sup> April of each financial year. However, State Governments can provide wage over and above the wage rate notified by the Central Government under Mahatma Gandhi NREGS.

State/UT-wise details of notified wage rates for unskilled workers under Mahatma Gandhi NREGS for the financial years 2021-22 and 2022-23 is given at **Annexure-II**.

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**Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 5480 dated 05.04.2022.**

State/UT-wise details of fund release on wage component under the Mahatma Gandhi NREGS during the last five financial years 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21. (Rs. in crore)						
SI. No.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	188.40	3222.62	4429.91	4510.63	6273.13
2	Arunachal Pradesh	92.10	134.98	127.37	84.81	224.89
3	Assam	930.21	801.38	926.18	1222.02	2154.95
4	Bihar	1169.88	1941.04	2100.94	2305.56	4756.87
5	Chhattisgarh	264.21	1630.23	2412.78	2033.52	3362.94
6	Gujarat	69.83	602.88	736.03	565.32	1066.02
7	Haryana	213.04	254.54	216.75	242.58	600.89
8	Himachal Pradesh	104.12	434.80	529.15	423.71	736.75
9	Jammu Kashmir	381.83	620.28	521.11	691.02	810.49
10	Jharkhand	288.69	1014.49	970.75	945.79	2399.42
11	Karnataka	1305.32	2112.39	1807.27	2690.96	4251.44
12	Kerala	1386.71	1652.04	2037.31	3173.83	3356.22
13	Madhya Pradesh	617.51	2667.50	2997.72	3495.46	6419.71
14	Maharashtra	162.60	1265.07	1455.58	1098.01	1351.62
15	Manipur	233.13	114.56	178.34	252.08	596.26
16	Meghalaya	511.79	314.55	568.27	602.69	974.97
17	Mizoram	125.44	27.11	345.49	469.54	501.75
18	Nagaland	429.95	583.71	150.16	414.50	263.61
19	Odisha	1328.55	1583.85	1569.93	1604.74	4219.20
20	Punjab	403.01	478.16	460.47	603.02	1021.25
21	Rajasthan	3171.54	3189.65	3787.24	5158.53	8097.76
22	Sikkim	82.96	14.55	69.41	56.56	80.75
23	Tamil Nadu	1346.33	5248.20	3746.82	4503.88	6958.79
24	Telangana	200.94	1859.56	1832.59	1693.05	2634.34
25	Tripura	660.14	277.94	394.17	579.41	904.40
26	Uttar Pradesh	3123.18	2708.30	4093.08	4337.60	7817.58
27	Uttarakhand	370.33	508.47	414.40	306.85	713.17
28	West Bengal	1331.94	4346.87	5477.14	6215.73	9397.68
29	Andaman and Nicobar	0.90	4.46	4.34	3.09	5.81
30	Dadra and Nagar Haveli Daman and Diu	0.00	0.00	0.00	0.00	0.00
31	Lakshadweep	0.00	0.14	0.22	0.90	0.50
32	Puducherry	0.27	12.69	13.91	13.55	24.44
33	Ladakh*	*	*	*	*	22.49
34	Goa	0.29	0.23	0.26	0.85	2.34
	<b>Total</b>	<b>20,495.14</b>	<b>39,627.26</b>	<b>44,375.10</b>	<b>50,299.81</b>	<b>82,002.45</b>

\* Ladakh was part of Jammu & Kashmir (As per MIS)

**Annexure-II referred in reply to parts (b)to(e) of Lok Sabha Unstarred Question No. 5480 dated 05.04.2022.**

State/UT-wise notified wage rates for unskilled workers under Mahatma Gandhi NREGS for the financial years 2021-22 and 2022-23.			
S. No.	State/UT	FY 2021-22	FY 2022-23
1	ANDHRA PRADESH	245	257
2	ARUNACHAL PRADESH	212	216
3	ASSAM	224	229
4	BIHAR	198	210
5	CHHATTISGARH	193	204
6	GUJARAT	229	239
7	HARYANA	315	331
8	HIMACHAL PRADESH - NON SCHEDULED AREA	203	212
8a	HIMACHAL PRADESH - SCHEDULED AREA	254	266
9	JAMMU & KASHMIR	214	227
10	LADAKH	214	227
11	JHARKHAND	198	210
12	KARNATAKA	289	309
13	KERALA	291	311
14	MADHYA PRADESH	193	204
15	MAHARASHTRA	248	256
16	MANIPUR	251	251
17	MEGHALAYA	226	230
18	MIZORAM	233	233
19	NAGALAND	212	216
20	ODISHA	215	222
21	PUNJAB	269	282
22	RAJASTHAN	221	231
23	SIKKIM	212	222
23a	SIKKIM(3 Gram Panchayat namely Gnathang, Lachung, Lachen)	318	333
24	TAMIL NADU	273	281
25	TRIPURA	212	212
26	UTTAR PRADESH	204	213
27	UTTARAKHAND	204	213
28	WEST BENGAL	213	223
29	GOA	294	315
30	ANDAMAN & NICOBAR		
30a	ANDAMAN	279	292
30b	NICOBAR	294	308
31	Dadra and Nagar Haveli and Daman and Diu	269	278
32	LAKSHADWEEP	266	284
33	PUDUCHERRY	273	281
34	TELANGANA	245	257